

(b) Does not arise.

Development of Fisheries

High-rise Buildings in Capital

*345. PROF. RITA VERMA:
SHRI CHETAN P.S.
CHAUHAN:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government are aware of high-rise buildings coming up in the Capital particularly in Connaught Place and Barakhamba Road complex;

(b) if so, whether requisite compliance about different aspects like environment, fire safeguards infrastructure for supply of water electricity and parking space is ensured before any plan for new buildings is sanctioned;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF URBAN DEVELOPMENT (SHRIMATI SHEILA KAUL): (a) Yes, Sir.

(b) and (c). Before any plan for a new building is sanctioned in its area it is ensured by NDMC that it is in conformity with the fire safety requirements, infrastructure requirement for water and electricity as detailed in the Unified Building Bye-laws, Master Plan for Delhi - 2001 and the Zonal Development Plans.

(d) Does not arise.

*346. DR. RAMESH CHAND TOMAR:
SHRI LOKANATH CHOUHDURY:

Will the Minister of AGRICULTURE be pleased to state:

(a) the details of the schemes submitted by the State Governments for the development of fisheries in their States, State-wise;

(b) the action taken by the Union Government thereon; and

(c) the financial assistance proposed to be provided for the purpose during 1992-93, State-wise?

THE MINISTER OF AGRICULTURE (SHRI BALRAM JAKHAR): (a) and (b). The State Governments do not send schemes but proposals under the Central and Centrally Sponsored Schemes of the Department of Agriculture & Cooperation. A Statement regarding the proposals submitted by the State Governments and action taken thereon is attached.

(c) An outlay of Rs. 60.00 crore for the annual plan 1992-93 has been approved by the Planning Commission. No State-wise earmarking of funds is done and the same will be released to the states on the progress of implementation of the scheme during 1992-93.

STATEMENT*Proposals Submitted by the State Government*

<i>Sl. No.</i>	<i>State</i>	<i>Content of the proposal</i>	<i>Cost (Rs. lakhs)</i>	<i>Present Status</i>
1	2	3	4	5
	Andhra Pradesh	Inland Fish Marketing Infrastructural facilities including fish handling sheds, ice plant with cold storage, retail outlets insulated vehicles and bicycles with insulated boxes etc.	89.000	Received in July, 1992 and is under examination.
2	Gujarat	Fish landing centres at Chorwad, Port Dholaj, Port Magor-Durgri and Port Kolda	205.32	Received in April, 1991 and are under examination.
3	Kerala	(i) Fish landing Centre at Kattor-Pollathal (ii) Development of Mini fishing harbour at Ponnani	42.50 600.00	Received in November, 1991 - Clarification has been sought from the State Government and the same is awaited. Received in April, 1991 and is under examination.

Sl. No.	State	Content of the proposal	Cost (Rs. lakhs)	Present States
1	2	3	4	5
4.	Orissa	(i) Fish landing centre at Rambha	11.00	Received in January, 1992. As Rambha is in close proximity (2kms) of an existing landing Centre, the State Government has been advised to defer the proposal.
		(ii) Inland Fish marketing - Infrastructural facilities including fish handling sheds ice plants with cold storage, fish stalls, insulated vans etc.	92.00	Received in July, 1992 and is under examination
5.	Punjab	Inland fish marketing Infrastructural facilities including fish handling sheds, ice, plants with cold storages, retail outlets, insulated, vans, and bicycles with insulated boxes.	91.32	Received in July, 1992 and is under examination.
6.	Tamil Nadu	Fish landing centre at Nagapattinam	82.48	Received in April,

Sl. No.	State	Content of the proposal	Cost (Rs. lakhs)	Present States
1	2	3	4	5
				<p>1991. The State has requested for 100% Central assistance as against the approved pattern of equal sharing of the cost between the Centre and State. The State Government has been asked to confirm whether it would accept the project on existing pattern of assistance.</p>